

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MCPL Private Limited Date of Commencement of Liquidation: 05-01-2021; List of Stakeholders as on Date: 27-02-2024; Name of IP: Mr. Rakesh Kumar Tulsyan; Process Number: 1; Last 5 digit of registration number: 11970

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	4	3489995	3489995		0	0	0	NA
2	Liquidation costs incurred till date	8	3599336	3599336		0	0	0	NA
3	Secured financial creditors	1	305789774	304589774		0	1200000	0	Annexure 3
4	Unsecured financial creditors	0	0	0		0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0		0	0	0	Annexure 5
6	Operational creditors (Employees)	0	0	0		0	0	0	Annexure 6
7	Operational creditors (Government Dues)	10	38531186	37638871		0	892315	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	16	74410644	58139650		0	16270994	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0		0	0	0	Annexure 9
Total		39	425820935	407457626		0	18363309	0	